

C. A. T. Bench, JAIPUR

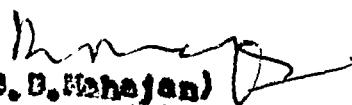
Date of Order

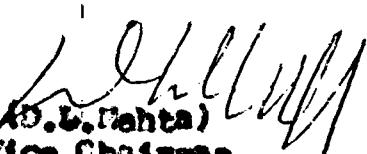
Orders C.P. No. 10 /93

15.4.1993

Mr. Virendra Lohia - counsel for the petitioner
Mr. V. S. Gurjar - counsel for the respondents.

The learned counsel for the respondents submits that the order has been complied with and he has supplied a copy of the compliance order to the learned counsel for the petitioner. The learned counsel for the petitioner submits that he has received a copy of the compliance order. In the light of the submissions made by the parties the contempt petition is dismissed and the notices discharged.


(B. B. Mahajan)
Member(A)


(A. B. Rehta)
Vice Chairman.

Copy Sent to Counsel for
Applicant & Respondent.

Value 28.58 to 28.59

Date 24/4/93